

a Regional Provident Fund Commissioner's Office at Kottayam (Kerala), and

(b) if so, the details thereof?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN):

(a) No, Sir.

(b) Does not arise

[*Translation*]

### Adivasi Population

5462 SHRI RAJENDRA AGNIHOTRI. Will the Minister of WELFARE be pleased to state:

(a) the State-wise population of Adivasis in the country and the number of villages in Madhya Pradesh inhabited by Uttar Pradesh Adivasis with population thereof

(b) whether Government are aware that Adivasis residing in Uttar Pradesh have been given Adivasi status,

(c) whether there is any fixed quota for Adivasis in Government services and if so, the details of the Adivasis given jobs in Railways and other central services during the last three years, and

(d) whether Government propose to write off all loans given to Adivasis and if so, the steps taken so far in this regard?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN)

(a) A statement about the State-wise population of Scheduled Tribes as per the 1981 Census is attached.

Information in respect of the number of villages in Madhya Pradesh inhabited by the Scheduled Tribes from Uttar Pradesh is being collected from the State Government, and will be laid on the Table of the House.

(b) As per the Presidential Orders declaring Scheduled Tribes, the following tribes are specified as Scheduled Tribes in respect of Uttar Pradesh

- 1 Bhotia
- 2 Buksa
- 3 Jaunbari
- 4 Raji
- 5 Tharu

(c) Yes, Sir

The information about the details of Scheduled Tribes given jobs in Railways is being collected and will be placed on the Table of the House

(d) Amongst others, one of the suggestions made in the National Conference on the problems of Scheduled Tribes held on 31 3 90 was to write off the loans given to the tribals, similar to that of the loans of farmers. However, no decision has been taken yet in this regard

### STATEMENT

*Statement giving state UT-wise population of Scheduled Tribes as per 1981 Census*

Sl No	State/UTs	ST Population
1	2	3
1	Andhra Pradesh	317600†
2	Arunachal Pradesh	441167

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1	2	3
3.	Assam	218600*
4.	Bihar	5810867
5.	Goa, Daman & Diu	10721
6.	Gujarat	4848586
7.	Haryana	Not specified
8.	Himachal Pradesh	197263
9.	Jammu & Kashmir	183963**
10.	Karnataka	1825203
11.	Kerala	261475
12.	Madhya Pradesh	11987031
13.	Maharashtra	5772038
14.	Manipur	387977
15.	Meghalaya	1076345
16.	Mizoram	461907
17.	Nagaland	650885
18.	Orissa	5915067
19.	Punjab	Not specified
20.	Rajasthan	4183124
21.	Sikkim	73623
22.	Tamil Nadu	520226
23.	Tripura	583920
24.	Uttar Pradesh	232705

1	2	3
25.	West Bengal	3070672
26.	Andaman & Nicobar Islands	22361
27.	Chandigarh	Not specified
28.	Dadra & Nagar Haveli	81714
29.	Delhi	Not specified
30.	Lakshadweep	37760
31.	Pondicherry	Not specified
Total:		52031201

\* Projected figures

\*\* Estimated figures

[English]

#### Payment of Risk Allowance

5463. SHRI NATHU SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has identified the various categories of employees to whom the risk allowance is to be given on the recommendation of Fourth Pay Commission;

(b) if so, the details thereof; and

(c) by when the risk allowance will be paid to such employees?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) to (c). An one person committee of Dr. (Mrs) Kasturi Agarwal, Principal, Lady Hardinge Medical College is looking into the question of identifying relatively

hazardous areas for the purpose of risk allowance.

#### Demands of Physiotherapist and Occupational Therapist

5464. SHRI NATHU SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether demands of physiotherapist, occupational therapist, etc. are pending since long;

(b) if so, the reasons therefor; and

(c) by when each demand made by these categories will be met?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUSTRAY): (a) to (c). Representation from Physio-Occupational Therapists' Association of Delhi Government Hospitals and C.G.H.S., New Delhi, for creation of higher